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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7841/2015 & CM APPL. 67332/2023

LAXMI KANT GUPTA & ORS.

..... Petitioners

Ms. Sangeeta Chandra, Adv. M: 9899820000 Email:

sangeetachandra67@yahoo.com

versus

Through:

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

67

+ W.P.(C) 8145/2015 & CM APPL. 67023/2023

DASS BABU GUPTA & ORS. Petitioners Through: Mr. Ravinder Sethi, Sr. Adv. with Mr. Puneet Sharma, Adv. versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

68

 W.P.(C) 10030/2016, CM APPL. 67025/2023, CM APPL. 3663/2024
& CM APPL. 6457/2024
SUMAN KUMARI & ORS. Petitioners Through: Mr. Ravinder Sethi, Sr. Adv. with Mr.

Mr. Ravinder Sethi, Sr. Adv. with Mr. Puneet Sharma, Adv. Mr. SD Ansari, Mr. Adhemd, Advs.

versus

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DELHI DEVELOPMENT AUTHORITY & ANR. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

69

+ W.P.(C) 8186/2016 & CM APPL. 58643/2023

SURESH CHAND & ORS. Petitioners Through: Mr. Utsav Garg, Adv. (Through VC) versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondent Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

70

+ W.P.(C) 6198/2017 & CM APPL. 67353/2023

RAM AVTAR & ORS. Petitioners Through: Mr. SD Ansari, Mr. Adhemd, Advs. versus

DELHI DEVELOPMENT AUTHORITY & ANR. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

71

+ W.P.(C) 1060/2023, CM APPL. 4174/2023 & CM APPL. 4175/2023
SHRI RISHI PAL Petitioners
Through: Mr. Bayinder Sethi Sr. Adv. with

Through: Mr. Ravinder Sethi, Sr. Adv. with Mr. Puneet Sharma, Adv.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika

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Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177) Ms. Hetu Arora Sethi, ASC with Mr. Arjun Basra, Adv. for Govt. of Delhi (Through VC)

72

W.P.(C) 859/2024, CM APPL. 3623/2024 & CM APPL. 14598/2024 BEENA AGGARWAL AND ORS. Petitioners Through: Mr. Puneet Sharma, Advocate. versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177) Mr. Vikas Kr. Sharma, Sr. Panel Counsel for R-4 (Through VC) M: 9891267026 Email: vikassharma2006@gmail.com

73

+ W.P.(C) 12041/2023 & CM APPL. 47287/2023

SANJAY JAIN

..... Petitioners

Through: Mr. Udaibir Singh, Ms. Surbhi Tandon, Advs.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Through: Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

74

+ W.P.(C) 12138/2023, CM APPL. 47699/2023 & CM APPL.
47700/2023

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	OM PRAKASH		Petitioners	
		Through:	Mr. Ravinder Sethi, Sr. Adv. with Mr. Puneet Sharma, Adv.	
		versus		
	DELHI DEVELO	PMENT AU' Through:	Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)	
			Mr. N. K. Aggarwal, SPC for R-4 (Through VC)	
75			-	
+	W.P.(C) 12176/2023, CM APPL. 47840/2023 & CM APPL.			
	47841/2023			
	VIJAY PAL	Through:	Petitioner Mr. Ravinder Sethi, Sr. Adv. with Mr.	
		Through.	Puneet Sharma, Adv.	
		versus		
	DELHI DEVELO	PMENT AU' Through:	THORITY & ORS Respondents Mr. Jivesh Kumar Tiwari, SPC with Ms. Samiksha, Adv. for UOI (Through VC) Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)	
76				
+	W.P.(C) 7504/202	W.P.(C) 7504/2023, CM APPL. 29114/2023 & CM APPL.		
	29115/2023			
	YESH PAL SING	H	Petitioner	
		Through:	Mr. Ravinder Sethi, Sr. Adv. with Mr. Puneet Sharma, Adv.	

versus

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DELHI DEVELOPMENT AUTHORITY & ANR. Respondents Ms. Ridhima Gaur, SPC for UOI Through: (Through VC) Mr. Sanjay Katyal, Ms. Kritika Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

77

W.P.(C) 9628/2023, CM APPL. 36887/2023 & CM APPL. +36888/2023

> DHARAMVIR CHAUDHARY Petitioner

Mr. Ravinder Sethi, Sr. Adv. with Mr. Through: Puneet Sharma, Adv.

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Mr. Sanjay Katyal, Ms. Kritika Through: Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177) Mr. Raj Kumar, SPC for UOI (Through VC) Mr. Nipun Katyal & Ms. Kismat Chauhan, Advs. for R-2 (Through VC)

78

+W.P.(C) 2086/2024 & CM APPL. 8662/2024 SURESH DEVI & ORS. Petitioners Mr. Gurmehar Singh Sistani, Mr. Through:

Samit Khosla, Advocates (M:9899030380)

versus

DELHI DEVELOPMENT AUTHORITY & ORS. Respondents Mr. Sanjay Katyal, Ms. Kritika Through: Gupta, Mr. Nihal Singh, Advocates for DDA (M:8826331177)

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+ W.P.(C) 2944/2019, CM APPL. 13642/2019 & CM APPL.

65974/2023

MAYUR GUPTA AND ANR.

..... Petitioners

Through: Mr. Samit Khosla, Advocate

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Sanjay Katyal, Ms. Kritika Gupta & Mr. Nihal Singh, Advs. for DDA M: 8826331177 Email: kritika0504@gmail.com

CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

<u>O R D E R</u> 11.03.2024

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1. List on 22^{nd} August, 2024.

BY ORDER

COURT MASTER

MARCH 11, 2024/kr